GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

STARRED QUESTION NO:465 ANSWERED ON:13.12.2010 N INCENTIVES FOR INTER CASTE MARRIAGES Kanubhai Patel Jayshreeben

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether incentives are provided for promotion of inter-caste marriages;
- (b) if so, the details thereof alongwith the funds provided to various States in this regard during the last three years and the current year; and
- (c) the steps taken/efforts made to encourage inter-caste marriages in the country?

Answer

MINISTER FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI MUKUL WASNIK)

(a) to (c) A Statement is laid on the Table of the House.

Statement in answer to parts (a) to (c) of the Lok Sabha Starred Question No. 465 for 13.12.2010, by Shrimati Jayshreeben Patel, regarding `Incentives for Inter-Caste Marriages`.

With a view to encourage inter-caste marriages, in which one spouse belongs to a Scheduled Caste, Central assistance is provided to State Governments/Union Territory Administrations, for payment of incentive to the couple. State Governments are provided 50% of their total expenditure on this incentive, as Central assistance, while 100% assistance is provided to Union Territory Administrations. The incentive amount is decided by the concerned State Governments/Union Territory Administrations.

States/UT wise amount of incentive and central assistance released for this purpose, during last three years and 2010-11(up to 9.12.2010) is given in the Annexure.